

## SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Calcutta High Court.

Office of the Chief Justice of the Calcutta High Court has been lying vacant since long. Therefore, appointment to that office is required to be made.

Mr. Justice Jyotirmay Bhattacharya is the senior-most Judge from Calcutta High Court and at present is functioning as Acting Chief Justice in that High Court. Having regard to all relevant factors, the Collegium is of the view that Mr. Justice Jyotirmay Bhattacharya is suitable in all respects for being appointed as Chief Justice of that High Court. The Collegium resolves to recommend accordingly.

It is made clear that the Collegium while making the above recommendation is conscious of the fact that Mr. Justice Jyotirmay Bhattacharya hails from Calcutta High Court and is due to retire in September this year. In this connection, the Collegium has invoked the provision of the Memorandum of Procedure which provides for elevation of a puisne Judge as Chief Justice in his own High Court if he has one year or less to retire.

( Dipak Misra ), C.J.I.

( J. Chelameswar ), J.

( Ranjan Gogoi ), J.

New Delhi,  
January 10, 2018.